

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

19. C.P. (IB)-2522(MB)/2018

CORAM:

SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2022**

NAME OF THE PARTIES: Suryansh Papers
V/s
Borkar Colorpacks (P) Ltd

APPEARANCE :

FOR THE OPERATIONAL CREDITOR : None present

FOR THE CORPORATE DEBTOR : None present

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **11.01.2023** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)
01.12.2022
ANKIT

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)